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SLP(C)No. 20573 OF 2001
ITEM No.26

Court No. 9

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.20573/2001

(From the judgement and order dated 04/09/2001 in RSA 1785/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

T.R. CHAUHAN

Petitioner (s)

VERSUS

B.D. GANDHI & ORS.

Respondent (s)

(With Appln(s). for stay & with prayer for interim relief &
office report

With

CONMT.PET.(Civil)No.355/2002

Date : 30/09/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. Ashok K. Mahajan, Adv.
in SLP & for
Res. in CP

For Res in SLP & Mr. Mahabir Singh, Adv.
for Petnr. in CP

UPON hearing counsel the Court made the following
O R D E R

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The contempt petition will be heard along with the main
petition itself. The pendency of this petition shall not stand
in the way of the authorities to conduct the elections in
accordance with law, particularly, when no stay has been granted
by this Court.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master